

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.105**  
IB-411(ND)/2020

**IN THE MATTER OF:**

M/s. CSII India Pvt. Ltd.

**Vs.**

M/s. Telexcell Information Systems Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

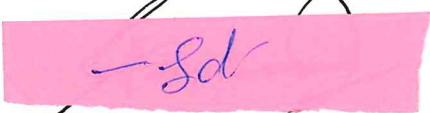
For the Respondent :

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after six weeks.

List the matter on 15.09.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**